

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3897
ANSWERED ON:08.08.2002
NEW LAW COLLEGES
BAL KRISHNA CHAUHAN

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) the rules and regulations laid down for opening and recognition of new colleges for law education;
- (b) the number of colleges given recognition during the last three years; and
- (c) the funds allocated for opening of new law colleges in the country, State-wise?

Answer

MINISTER OF LAW AND JUSTICE (SHRI K. JANA KRISHNAMURTHI)

- (a): The Bar Council of India has informed that all details for opening of and approval of affiliation of new law colleges are contained in Part IV of the Bar Council of India Rules;
- (b): The Bar Council of India has given approval of affiliation to 71 new law colleges during the period from January, 1999 to June, 2002;
- (c): Ministry of Law and Justice has no scheme to allocate funds for opening of new law colleges in the country.